

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

NOTIFICATION

Dated Shillong, the 6th September, 2018.

No. LJ (A) 43/2018/9 - The Governor of Meghalaya is pleased to appoint the following Advocates as Additional Advocate Generals of Meghalaya, with immediate effect and until further order.

1. Shri N.D. Chullai
2. Shri B. Bhattacharjee


(W. Khyllap),
Secretary to the Govt. Of Meghalaya,
Law Department.

**Memo No. LR (A) 43/2018/9-A,
Copy forwarded to:-**

Dated Shillong, the 6th September, 2018.

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001
2. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong- 793001.
3. The Sr. Govt. Advocates, Meghalaya, High Court of Meghalaya, Shillong.
4. The Accountant General, Meghalaya etc., Shillong. The above Additional Advocate Generals shall be entitled to fees as laid down in O.M. No. LR (B) 13/2002/Pt./155 dt. 17.10.2016.
5. The Registrar General, High Court of Meghalaya, Shillong- 793001.
6. The Additional Senior Govt. Advocates, High Court of Meghalaya, Shillong.
7. The Treasury Officer, Shillong North/ South Treasury.
8. The Secretary, High Court Bar Association, Shillong.
9. Law (B) Department, Shillong.


By order etc...
Secretary to the Govt. Of Meghalaya,
Law Department.